

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**CP No. 544/2018 in  
OA No. 1019/2017**

**This the 13<sup>th</sup> day of September, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Surendra Kumar Gaur,  
Age about 63 years, Group 'C'  
S/o Sh. Nand Kishore Gaur  
Retired Chief Inspector of Ticket  
Northern Railway, New Delhi, Delhi Division  
R/o H.No. C-15, Shivlok CGHS Society, Plot No. 6  
Sector 6, Dwarka, New Delhi-110075. ....Petitioner

(through Sh. Gaya Prasad)

**VERSUS**

Sh. Sunil Beniwal  
Senior Divisional Commercial Manager  
Northern Railway, DRM Office,  
State Entry Road, New Delhi. .... Respondents

(through Sh. Satpal Singh)

**ORDER (Oral)**

**Hon'ble Mr. S.N. Terdal:**

We have gone through the compliance affidavit and in view of the same, the CP is closed. Notices are discharged.

However, in case, the petitioner is still aggrieved, he may seek remedy as per law. No costs.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

/ns/